

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NORTHSTONE FINTECH PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                 |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | NORTHSTONE FINTECH PRIVATE LIMITED                                                                                                                                                                                                              |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 13 <sup>th</sup> November, 2019                                                                                                                                                                                                                 |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of NCT Delhi & Haryana                                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                                | U65929DL2019FTC357402                                                                                                                                                                                                                           |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | D-61, Basement, East of Kailash, New Delhi, Delhi 110065 IN                                                                                                                                                                                     |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 29 <sup>th</sup> March, 2023                                                                                                                                                                                                                    |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Ms. Manisha Rawat<br>A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301<br><a href="mailto:manisharawatfcs@gmail.com">manisharawatfcs@gmail.com</a><br>Ph. 0120-4227699<br>Registration No.: IBBI/IPA-002/IP-N00233/2017-18/10684 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 28 <sup>th</sup> April, 2023                                                                                                                                                                                                                    |

Notice is hereby given that the NORTHSTONE FINTECH PRIVATE LIMITED has commenced voluntary liquidation on 29<sup>th</sup> March, 2023.

The stakeholders of NORTHSTONE FINTECH PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28<sup>th</sup> April, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manisha Rawat

Liquidator

IBBI Registration No: IBBI/IPA-002/IP-N00233/2017-18/10684

Date: 01 April, 2023

Place: Noida